

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1448  
TO BE ANSWERED ON 12<sup>TH</sup> FEBRUARY, 2026**

**SATELLITE-BASED INTERNET SERVICES**

**1448 # MS. INDU BALA GOSWAMI:**

Will the Minister of Communications be pleased to state:

- (a) whether any proposal to extend satellite-based internet services to rural areas is under consideration;
- (b) if so, the details thereof;
- (c) whether any plan has been formulated to expand Public-Private Partnerships in satellite-based digital services; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (d) Department of Telecommunications (DoT) has granted Unified License (UL) with Global Mobile Personal Communication by Satellite (GMPCS) Service authorization to three companies, namely OneWeb India Communications Private Limited, JIO Satellite Communications Limited, and Starlink Satellite Communications Private Limited, to provide, inter alia, satellite-based internet services in the country.

Satellite-based communication services can provide connectivity in rural, remote, underserved and unserved areas, which are otherwise difficult to be covered through terrestrial media such as optical fiber, microwave, etc. This will support in bridging the digital divide and promoting access to digital services.

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